

(c) whether Government is aware of the panic prevailing among the residents of that area; and

(d) if so, what steps have Government taken to allay their fears?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

C.H.S. Scheme

3540. Shri Bhagwat Jha Azad: Will the Minister of Health be pleased to state:

(a) whether Government propose to extend the benefits of Contributory Health Service Scheme to cover the low paid employees also;

(b) if so, what is the scheme; and

(c) when it is likely to be implemented?

The Minister of Health (Dr. Sushila Nayar): (a), (b) and (c). The benefits of the Contributory Health Service Scheme have already been extended to all Central Government servants (including Class IV employees) having their headquarters in Delhi|New Delhi and residing in areas covered by the scheme, except work-charged staff who have not been brought on to regular establishment. The benefits of the Contributory Health Service Scheme become available to the work-charged staff from the date they are brought on to the regular establishment.

Fruit Canning Centre in Tripura

3541. Shri Biren Dutta: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any Fruit Canning Centre started under Tripura Administration;

(b) if so, since how long it is operating; and

(c) whether it is running at profit or loss?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) Yes.

(b) The Centre has been in operation since 1954 but it went into bulk production only in 1958-59, having been run on an experimental basis till then.

(c) The profit and loss figures are as follows:

	Rs.
1958-59 Loss ..	1,296
1959-60 Profit	812
1960-61 Profit*	1,048

*Excluding loss of Rs. 5,407 being value of unsold fruit products produced in 1958-59 and written off in 1960-61, being unfit.

Colonies for Leprosy Patients in Delhi

3542. Shri P. R. Chakraverti: Will the Minister of Health be pleased to state:

(a) whether Government have taken steps to set up colonies in Delhi for housing leprosy patients;

(b) if so, the number of such colonies, their location and the number of patients receiving treatment there;

(c) what are the amenities that have been made available to the residents;

(d) what are the arrangements for keeping the children isolated from the leprosy patients; and

(e) whether there is any long term scheme for the rehabilitation of these patients after they have undergone treatment in these colonies?

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

(b) One, at Thairpur, Shahdara, total number of patients 435.

(c) Food, Shelter (thatched huts) clothing, medical treatment and recreational facilities.

(d) The unaffected children of leprosy patients are kept in a separate institution 1½ miles away from this colony in the Home called Children's Home, Shahdra.

(e) Not yet.

Regulation of Private Nursing Homes and Clinics

3543. **Shri P. R. Chakraverti:** Will the Minister of Health be pleased to state:

(a) whether Government have taken any steps to regulate the working of private nursing homes and clinics;

(b) whether the State Governments have been persuaded to enact legislation in line with the model rules, if any, framed by Government, prescribing the maintenance of minimum standards for these homes; and

(c) whether any measure has been taken other than legislative enactments to regulate their activities?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). A draft model Bill proposed to be commended to all State Governments for enactment of legislation, is under preparation. The following Acts already exist for registration of Nursing Homes etc.:—

1. Bombay Nursing Homes Registration Act, 1949.
2. The West Bengal Clinical Establishments Act, 1950.
3. Delhi Nursing Homes Registration Act of 1953.
4. Madhya Bharat Nursing Homes Registration Act, 1954.

(c) No.

भोपाल-छत्तीसगढ़ राष्ट्रीय राजपथ

३५४४. **श्रीमती मिनीमाता :** क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भोपाल से छत्तीसगढ़ को राष्ट्रीय राजपथ द्वारा संबंधित करने का कोई प्रस्ताव है; और

(ख) यदि हां, तो उस की रूपरेखा क्या है और तृतीय पंच वर्षीय योजना में उस के लिये क्या प्रावधान किया गया है ?

परिवहन तथा संचार मंत्रालय में नौबहन मंत्री (श्री राज बहादुर) : (क) और (ख) इस समय राष्ट्रीय राजमार्ग संख्या ६ (कलकत्ता नागपुर-बम्बई मार्ग) तथा राष्ट्रीय राजमार्ग संख्या ४३ (रायपुर-विजयनगरम मार्ग) छत्तीसगढ़ क्षेत्र हो कर जाते हैं। हाल ही में बेआरो-भोपाल-जबलपुर सड़क भी राष्ट्रीय राजमार्ग संख्या १२ घोषित की गयी है। उपलब्ध धन के अनुसार राष्ट्रीय राजमार्ग संख्या १२ का उचित विकास करने के लिये प्रयत्न किये जा रहे हैं। यह सड़क भोपाल को छत्तीसगढ़ क्षेत्र से मिलायेगी।

Non-Payment of Sugarcane Price

3545. **Shri Bishwanath Roy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that several sugar factories in the country have adopted the practice of non-payment of sugar-cane price to the growers in time; and

(b) if so, the action taken in the matter?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) to (b). Returns received from 140 sugar factories show that 86.5 per cent of the price of cane purchased by them upto 15th May, 1962, in 1961-62 season, had already been paid upto 31st May, 1962.